

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS – KGR GEMS AND BULLION PVT LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>KGR GEMS AND BULLION PVT LTD</b>
2.	Date of incorporation of corporate debtor	21-10-2019
3.	Authority under which corporate debtor is/ incorporated registered	ROC - Kerala
4.	Corporate Identity/No of corporate debtor	CIN: U27205KL2019PTC059904
5.	Address of the registered office and principal places if any	BUILDING NO:402/3, MATHRA PO, KARAVLOOR, PUNALUR, KOLLAM, Kerala, India - 691333
6.	Insolvency commencement date in respect of corporate debtor	07 <sup>th</sup> November 2025 (07-11-2025)
7.	Estimated date of closure of insolvency resolution process	06-05-2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA.George Varkey IBBI/IPA-01/IP-P00433/2017-18/10756
9.	Address and e mail of the interim resolution professional, as registered with the Board	CA.George Varkey Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030 Email : geovaktm@gmail.com
10.	Address and e mail to be used for correspondence with the interim resolution professional	CA.George Varkey Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030 Email : cirp.krgemsandbullions@gmail.com
11.	Last date for submission of claims	25-11-2025
12.	Classes of creditors, if any, under clause b of sub section 6A of section 21, ascertained by the interim resolution professional	(NIL)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class Three names for each class	Nil
14.	Relevant Forms  Details of Authorised Representatives are available at	Weblink <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical address: Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030  Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of **KGR GEMS AND BULLION PVT LTD** on 11-11-2025.

The creditors of **KGR GEMS AND BULLION PVT LTD**, are hereby called upon to submit their claims with proof on or before 25-11-2025 to the Interim Resolution Professional at the address mentioned

against entry No 10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means

**Submission of false or misleading proofs of claim shall attract penalties**

Kakkanad  
12-11-2025

CA. GEORGE VARKEY B.Com, ACA, IP  
Insolvency Professional  
Reg.No. IBB/I/PA-001/IP-P00433/2017-18/10756



CA. George Varkey

Interim Resolution Professional of KGR  
Gems and Bullion Pvt Ltd

Building No.110, Ground Floor, Surabhi  
Nagar, Kakkanad, Kochi, Kerala, 682030

AFA Valid upto 31-12-2026